NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/523/KER/(IB)/2017

NAME OF THE PETITIONER(S)

: K. HEMALATHA VISWANATHAN

NAME OF THE RESPONDENT(S)

: VYSALI PHARMACEUTICALS LTD

UNDER SECTION

: 433 (E) (F)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) R. KAMAN,

P.C.S. fer.
Respondents.

ORDER

No representation for the Petitioner. Counsel for the Respondent is present. Registry is directed to send notice to the Petitioner for appearance before this

Bench on next date of hearing. Put up on 04.09.2017 at 10.30 A.M.

ーラオー (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

hv